

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

**Dated: 08.05.2019**

No. 178 A: Hon'ble Court have been pleased to appoint Sri Suvash Chandra Sharma, Additional District and Sessions Judge, Bhagalpur as Additional Registrar, Juvenile Justice Secretariat, Patna High Court, Patna, against the post created vide letter no. 7/ Pad Srijan-15-02-/ 2018 Sa. Pra. 15682 dated 03.12.2018 of General Administration Department, Government of Bihar, with effect from the date he assumes charge of his office.

**By order of the Hon'ble Court**  
**Sd/- B. B. Pathak**  
**Registrar General**

**Memo. No. 41352-41372 Dated, Patna the 08.05.2019**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna/ Secretary to the Govt. of Bihar, Law Department, Patna/ A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna/ Under Secretary, Personal claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna/ Registrar (Vigilance), Patna High Court, Patna/ Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar (I.T.)-cum-C.P.C., Patna High Court, Patna/ I/C Registrar (Establishment), Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna / Secretary, Patna High Court Legal Services Committee, Patna/ District and Sessions Judge, Bhagalpur/ Sri Suvash Chandra Sharma, Additional District and Sessions Judge, Bhagalpur/ J.R.-cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ Section Officer, Accounts (Establishment), Patna High Court, Patna/ Section Officer, Accounts (General), Patna High Court, Patna /Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Court Officer, Patna High Court, Patna /Senior Programmer, Patna High Court, Patna for information.

**(Sri Sharma is directed to make over charge of his office at Bhagalpur immediately so as to join his new assignment soon thereafter.)**

**(-) Sri Suvash Chandra Sharma**

**By Order of the High Court**

  
**Registrar General**